

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/111(CHE)/2024
NAME OF THE PETITIONER(S) : Sowcar Electricals Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 10 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Yajura Devi for the Petitioner.

Ld. Counsel for the Petitioner seeks more time to file the financials in terms of the order dated 30.05.2024 since the Auditor has been changed.

Time granted.

List the petition for hearing on **03.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)